

Limited in the middle of 1963 or a little later for meeting the foreign exchange cost of the pipeline.

Administrative set up on Union Territories

- *142. { Shri D. C. Sharma:
Shri Prakash Vir Shastri:
Shri Bhakt Darsan;
Shri Bhagwat Jha Azad:
Shri J. B. S. Bose:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Committee set up under the Chairmanship of the Minister of Law on the administrative set up of Union Territories has submitted its report; and

(b) if so, what are its recommendations?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) The report is being considered and the Government hope to make a statement shortly.

Iron and Steel Board

*143. **Shri Yashpal Singh:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government have dropped the idea of forming an Iron and Steel Board similar to that in Britain; and

(b) if so, the reasons thereof?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). No final decision on the subject has been taken yet.

Production of Iron Ore

215. { Shri P. K. Deo:
Shri Narendra Singh
Mahadia:

Will the Minister of Mines and Fuel be pleased to state

(a) the total production of iron ore in India at present and how it matches

with the production target set in the Third Five Year Plan and what action Government propose to take to meet the deficiencies;

(b) the present production of private iron ore mines in Eastern Zone; and

(c) the total iron ore production of captive mines worked by Government?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):

(a) Excluding Goa, actual production in the first year of the Third Plan (1961-62) was just short of 13 million tons, against the capacity target of 32 million tons to be reached before the end of this Plan period. Production has increased by 4 million tons since 1959-60. The rate of increase has sufficed to meet all ore requirements of the iron and steel industry as well as existing export commitments.

(b) The production of iron ore by private mine-owners in the Eastern Zone during 1961 was 72,26,000 tonnes.

(c) The total iron ore production of captive mines worked by the Government during 1961 was 317,000 tonnes.

सिन्दरी उर्वरक कारखाना

२१६. श्री तन सिंह क्या इस्पात और भारी उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) सिन्दरी उर्वरक कारखाने के लिये सन् १९५७-५८ से अब तक प्रतिवर्ष किस-किस स्थान से कितनी-कितनी मात्रा में जिप्सम प्राप्त किया गया ;

(ख) जिप्सम की हर स्थान के अनुसार कितनी कीमत चुकाई गई थी और कितना रेल भाड़ा चुकाया गया ;

(ग) क्या यह सच है कि उस जिप्सम से जो माल बनता है उसका उत्पादन खर्च इतना अधिक है कि वह कण्ट्रील रेट से महंगा पड़ता है ; और

(घ) क्या उत्पादन खर्च को कम करने के लिये कोई कदम उठाये गये हैं; और यदि हां, तो वे क्या हैं ?

इस्पात और भारी उद्योग मंत्री (श्री चिं० सुब्रमण्यम) : (क) और (ख). एक विवरण सदन पटल पर रखा जाता है। [देखिये परिशिष्ट १, अनुबंध संख्या २६]

(ग) जिप्सम से बनने वाले माल का कोई कण्ट्रोल रेट नहीं है।

(घ) एक विशेषज्ञ समिति ने सिंदरी उर्वरक कारखाने में अधिकतम उत्पादन बढ़ाने और उत्पादन लागत में कमी करने के प्रश्न की जांच की है। समिति द्वारा की गई सिफारिशों को कार्यान्वित करने के लिये कदम उठाये जा रहे हैं।

Aeromagnetic Survey in Rajasthan

217. Shri Tan Singh: Will the Minister of **Mines and Fuel** be pleased to state:

(a) in which parts of Rajasthan the aeromagnetic survey was conducted by a Canadian Company under the Colombo Plan;

(b) the result of survey; and

(c) achievements made so far by the follow-up programme, if any?

The Minister of Mines and Fuel (Shri K. D. Malaviya) : (a) An aeromagnetic survey in western part of Jaisalmer district and south western part of Bikaner district was carried out by SPARTAN AIR SERVICES LIMITED, OTTAWA, CANADA under the Colombo Plan.

(b) The results of the survey indicated that the area could be divided into two parts—the north-eastern part where the basement is at a shallow depth and the south-western area where the thickness of the sediments is large. The latter area is considered favourable for oil prospecting.

(c) Further survey carried out by the Oil and Natural Gas Commission have indicated possibilities of structures favourable for oil accumulation. The Commission has decided to intensify its exploration activities in this area.

Seizure of Smuggled Gold

218. Shri Hem Raj: Will the Minister of **Finance** be pleased to state:

(a) the amount of smuggled gold seized by Government during the months of June and July, 1962; and

(b) the nationality of the smugglers and the action taken against them?

The Minister of Finance (Shri Morarji Desai) : (a) About 193 Kgs. of contraband gold valued at Rs. 14 lakhs approximately was seized by the Customs, Land Customs and Central Excise authorities during the months of June and July, 1962.

(Information relating to the Collectorate of Central Excise, Pondicherry is not available and has not, therefore, been included).

(b) (i) The nationalities of the 44 persons involved are given below:

Indians	.. 33
Ceylonese	3
Chinese	2
British	.. 2
Austrian	1
German	1
American	1
Pakistan	.. 1

(ii) The action taken against the above persons is indicated below:

Prosecuted & convicted	1
Being prosecuted	.. 16
Dealt with departmentally	.. 4
Under investigation or departmental adjudication	.. 23

(Information relating to the Collectorate of Customs, Madras and the Collectorate of Central Excise, Pondi-